

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-210
IB-1874/ND/2019

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

Vs

M/s. Sarveshwar Creations Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 19.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. C.S. Gupta

For the Respondent

: Adv. Prateek, Adv. Sachit, Adv. Manisha, Adv. Faizi, Adv. Mihika
Adv. Yasharth

ORDER

Ld. Counsel for respondent has put in appearance and submitted that he has filed the reply. The same is on record. Arguments heard. Reserved for orders. Ld. Counsels for both the parties are directed to file written synopsis by tomorrow.

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(SAROJ RAJWARE)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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